

**HIGH COURT FOR THE STATE OF TELANGANA : : HYDERABAD**

**N O T I F I C A T I O N**

**R.O.C.No.1811/2022-RC, DATED 30-06-2023**

**SUB:-RECRUITMENT** - Centralized and Online direct recruitment to the posts under the Telangana Judicial Ministerial and Subordinate Services - Notifications issued on 02-01-2023 - Applications received through online - Computer based examinations were conducted on 03-04-2023 to 05-04-2023 and 14-04-2023 - Evaluated response sheets (Answer sheets) of the candidates hosted in the High Court's website on 20-04-2023 and 02-05-2023 - Objections if any in respect of questions/options or both called for and received - Considered - Regarding.

**REF:-**1)High Court's Notification in R.O.C.No.1811/2022-RC, dated 20-04-2023.  
2)High Court's Notification in R.O.C.No.1811/2022-RC, dated 01-05-2023.

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In response to the Notifications under references 1st and 2nd cited, placed in the website of the High Court, objections in respect of questions/options or both were received from the candidates and the result of such consideration is as follows:

The objections raised against the following 18 Questions I.Ds. out of 68 question IDs in connection with the computer based examination conducted from 03-04-2023 to 05-04-2023 and 14-04-2023, for direct recruitment to the posts of Junior Assistant, Field Assistant, Examiner and Record Assistant notified vide Notification Nos.1/2023 to 04/2023, dated 02-01-2023 under the Telangana Judicial Ministerial Services, are considered as the option shown in the key is incorrect and requires correction. Hence the objections are sustainable and the same are accepted as detailed below:

**JUNIOR ASSISTANT**

Sl.No.	Question ID	Resolution
<b>SHIFT-1</b>		
1	2134794230	The question is <b>omitted</b> from the computation of marks of the candidates. One mark added to each candidate irrespective of the answer given.

Contd...2

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Sl.No.	Question ID	Resolution
<b>SHIFT-2</b>		
1	2134794281	Change of Key to <b>"Part IV"</b>
2	2134794286	Change of Key to <b>" 5"</b>
3	2134794278	Change of Key to <b>"3 Modules"</b>
Sl.No.	Question ID	Resolution
<b>SHIFT-3</b>		
<b>NONE</b>		
Sl.No.	Question ID	Resolution
<b>SHIFT-4</b>		
1	2134795787	Change of Key to <b>"Lord William Bentinck "</b>
2	2134795801	The question is <b>omitted</b> from the computation of marks of the candidates. One mark added to each candidate irrespective of the answer given.
3	2134795828	Change of Key to <b>"Shipki La Pass"</b>
4	2134795868	Change of Key to <b>"With Accurate"</b>
5	2134795843	Both Options <b>'By virtue of'</b> and <b>'By reason of'</b> are appropriate answers. Both answers are awarded mark, even if the candidate opts for any of these two.

**FIELD ASSISTANT**

Sl.No.	Question ID	Resolution
1	2134795548	The question is <b>omitted</b> from the computation of marks of the candidates. One mark is added to each candidate irrespective of the answer given.
2	2134795540	Both Options <b>'At'</b> and <b>'About'</b> are appropriate answers. The both answers are awarded mark, even if the candidate opts for any of these two.

*DM*

**EXAMINER**

Sl.No.	Question ID	Resolution
1	2134795274	The question is <b>omitted</b> from the computation of marks of the candidates. One mark added to each candidate irrespective of the answer given.
2	2134795321	The question is <b>omitted</b> from the computation of marks of the candidates. One mark added to each candidate irrespective of the answer given.

**RECORD ASSISTANT**

Sl.No.	Question ID	Resolution
<b>SHIFT-1</b>		
1	2134794931	Both Options " <b>Are coming and Brother are</b> " are appropriate answers. Both answers are awarded mark, even if the candidate opts for any of these two.
<b>SHIFT-2</b>		
1	2134794837	Both Options " <b>Clever and Intelligent</b> " are appropriate answers. Both answers are awarded mark, even if the candidate opts for any of these two.
2	2134794842	Change of Key to " <b>Since four years</b> "
3	2134794850	Change of Key to " <b>Guage</b> "
4	2134794843	Both options ' <b>May</b> ' and ' <b>Could</b> ' are appropriate answers. Both answers are awarded mark, even if the candidate opts for any of these two.

*Dr* →

It is further decided that the objections raised against the following Question IDs are unsustainable and the same are rejected.

**JUNIOR ASSISTANT**

**SHIFT -1**

Sl.No.	Question ID
1	2134794159
2	2134794173
3.	2134794183
4.	2134794216
5.	2134794222
6.	2134794223

**SHIFT -2**

Sl.No.	Question ID
1.	2134794287
2.	2134794292
3.	2134794296
4.	2134794303
5.	2134794304
6.	2134794323
7.	2134794341
8.	2134794344
9.	2134794347
10.	2134794348
11.	2134794350

**SHIFT -3**

Sl.No.	Question ID
1	2134794367
2	2134794399
3.	2134794415
4.	2134794418

DK →

**SHIFT -4**

Sl.No.	Question ID
1	2134795782
2	2134795854
3.	2134795866
4.	2134795870
5.	2134795871

**FIELD ASSISTANT**

Sl.No.	Question ID
1	2134795525
2	2134795545
3.	2134795550
4.	2134795563

**EXAMINER**

Sl.No.	Question ID
1	2134795269
2	2134795283
3.	2134795287
4.	2134795300
5.	2134795308
6.	2134795323
7.	2134795327
8.	2134795348
9.	2134795359

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**RECORD ASSISTANT**

**SHIFT -1**

Sl.No.	Question ID
1	2134794903
2	2134794913
3.	2134794929
4.	2134794936
5.	2134794946
6.	2134794955

**SHIFT -2**

Sl.No.	Question ID
1	2134794792
2	2134794793
3.	2134794794
4.	2134794836
5.	2134794844

Note:

It is to inform that the candidates, whose objections are correct and valid and considered by the High Court, will be refunded the amount of Rs.100/- (Rupees one hundred only).



**REGISTRAR (RECRUITMENT)**